

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

ABSTRACT

PUBLIC SERVICES – T.J.M.S.S. – Chief Administrative Officers of District Courts (Category – 1) – Transfers and Postings – Ordered.

ROC.No.2260/2023 - C.1.

Dt.27-12-2023

NOTIFICATION No. 06/2023. C –1.

The High Court for the State of Telangana, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 26 of the Telangana Judicial Ministerial and Subordinate Service Rules, 2018 and all other powers enabling thereto, is pleased to order the following **transfers and postings: -**

Sri K.Purushotham, paper promotee from the Unit of the District Judge, Rajanna Sircilla is transferred and posted as Chief Administrative Officer, XXVI Additional Chief Judge's Court, City Civil Court, Hyderabad (vice Sri Vajram transferred posting orders w.e.f. 01-01-2024)

Sri B.Ravi, paper promotee from the Unit of the District Judge, Khammam, is transferred and posted as Chief Administrative Officer, VI Additional District and Sessions Court, Sathupally, Khammam District (Post kept vacant).

Smt. P.Satyavathi, paper promotee from the Unit of the District Judge, Khammam, is transferred and posted as Chief Administrative Officer, Additional District and Sessions Court, Huzurnagar, Suryapet District (Post kept vacant).

Sri B.Rama Subba Reddy, Chief Administrative Officer (Judicial), City Civil Court, Hyderabad, is transferred and posted as Chief Administrative Officer (Admn.), City Civil Court, Hyderabad (vacancy arises w.e.f. 01-01-2024).

Sri Vajram, Chief Administrative Officer, XXVI Additional Chief Judge's Court, Hyderabad, is transferred and posted as Chief Administrative Officer, City Civil Court (Judicial), Hyderabad, (vice Sri B.Rama Subba Reddy transferred posting orders w.e.f 01-01-2024).


Sri P.Surender, Chief Administrative Officer, City Small Causes Court, Hyderabad is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-VI Additional MSJ's Court -cum-XX Additional Chief Judge's Court, Secunderabad(vice Sri K. Srinivas transferred)

Sri K.Srinivas, Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-VI Additional MSJ's Court, -cum-XX Additional Chief Judge's Court, Secunderabad, is transferred and posted as Chief Administrative Officer, City Small Causes Court, Hyderabad(vice Sri P. Surender transferred).

- i) Sri B.Ravi, Smt. P.Satyavathi, Sri P.Surender and Sri K.Srinivas, shall handover charge of their posts to the Senior Superintendent / immediate juniors of their courts immediately on receipt of these orders and take charge of their new post.
- ii) The District Judge, Khammam, the Metropolitan Sessions Judge, Hyderabad and the Chief Judge, City Small Causes Court, Hyderabad, are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.
- iii) Sri K.Purushotham, Sri B.Rama Subba Reddy and Sri Vajram shall handover charge of their posts to the Senior Superintendent / immediate juniors of their courts on the afternoon of 30-12-2023 and take charge of their new posts in their new station on or after 01-01-2024.
- iv) The District Judge, Rajanna Sircilla and the Chief Judge, City Civil Court, Hyderabad are hereby directed to relieve Sri K.Purushotham, Sri B.Rama Subba Reddy and Sri Vajram respectively on the afternoon of 30-12-2023 to enable them to join in their new posts on or after 01-01-2024 and report compliance.

The Unit Officers concerned are hereby directed not to entertain any application for leave from the individual concerned. The above individuals are also hereby informed that representation for retention in the present post or any change in the above postings will not be entertained.

The Unit Officers are further directed to send the joining reports of the individuals to this Registry.


REGISTRAR (ADMN.).

To

1. The **Individuals (Through the concerned Unit Heads)**.
2. The Chief Judge, City Civil Court, Hyderabad.
3. The Chief Judge, City Small Causes Court, Hyderabad.
4. The Metropolitan Sessions Judge, Hyderabad
5. The Principal District and Sessions Judge's, Rajanna Sircilla and Khammam.
6. The XXVI Additional Chief Judge, City Civil Court, Hyderabad.
7. The VI Additional District and Sessions Judge, Sathupally, Khammam District.
8. The Additional District and Sessions Judge, Huzurnagar, Suryapet District.
9. The Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum-VI Additional MSJ's Court, Secunderabad-cum-XX Additional Chief Judge, Secunderabad
10. The District Treasury Officer, Rajanna Sircilla and Khammam.
11. The Pay and Accounts Officer, Hyderabad

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